

Government of Rajasthan
Department for Child Rights

20/198, Kaveri Path, Mansarovar, Jaipur

S. No.F 22(7)(4)/अ.वि. /ICPS/JJB/प्रि. मजिस्ट्रेट नियुक्ति / 2016 / 31227

Date: 10/11/17

Notification

In pursuance to the recommendations made by Hon'ble Rajasthan High Court, Jodhpur vide their letter No.RJS-Estt. B2(v)/24/2016/11222 dated 09-11-17, the State Government hereby appoints the following Judicial Officers as Principal Magistrate of following Juvenile Justice Boards -

S.N.	NAME OF OFFICER SARVA SHRI/MS.	PRESENT POST	PRINCIPAL MAGISTRATE FOR THE DISTRICT
1.	RAJPAL SINGH	SR. CJ-CUM-ACJM NO.3, BIKANER	BIKANER
2.	VISHAL BHARGAVA	SR. CJ-CUM-CJM CHITTORGARH	CHITTORGARH
3.	RAJESH KUMAR DARIA	SR. CJ-CUM-CJM, CHURU	CHURU
4.	HINA PARIHAR	FULLTIME SECRETARY, DLSA, DAUSA	DAUSA
5.	OM PRAKASH NAYAK	SR. CJ-CUM-ACJM, HANUMANGARH	HANUMANGARH
6.	NARENDRA MEENA	SR. CJ-CUM-ACJM NO.4, KOTA	KOTA
7.	SANIYA HASHMI	SR. CJ-CUM-ACJM, SAWAIMADHOPUR	SAWAI MADHOPUR
8.	AANCHAL AGARWAL	SR. CJ-CUM-ACJM NO.3, UDAIPUR	UDAIPUR

These appointments have been made under section 4 (2) of the Juvenile Justice (Care and Protection of Children) Act, 2015. Principal Magistrate shall exercise all the powers and discharge its functions relating to children in conflict with law in accordance with the provision of the Juvenile Justice (Care and Protection of Children) Act, 2015. Principal Magistrate shall hold their sittings from the premises of Government Observation Home as per the provisions of the Act and Rules made there under.

10/11/2017
(J.C.Desai)

Director Cum Special Secretary
Department for Child Rights

Copy forwarded to the following for information and necessary action -

1. Special Assistant to Hon'ble Minister, Law, Rajasthan, Secretariat, Jaipur
2. Special Assistant to Hon'ble Minister, Social Justice and Empowerment Department, Rajasthan, Secretariat, Jaipur
3. Sr. Deputy Secretary, Chief Secretary, Rajasthan, Secretariat, Jaipur
4. Private Secretary, Additional Chief Secretary, Home Department/SJE, Rajasthan, Secretariat, Jaipur
5. Private Secretary, Principal Secretary, Law, Rajasthan, Secretariat, Jaipur
6. Registrar General, Hon'ble Rajasthan High Court, Jodhpur
7. Registrar (Administration), Hon'ble Rajasthan High Court, Jodhpur
8. Private Secretary, Commissioner, Department for Child Rights and Chief Executive Officer, Rajasthan State Child Protection Society, Rajasthan, Jaipur
9. Secretary, Rajasthan State Commission for Protection for Child Rights, Jaipur
10. Member Secretary, Rajasthan State Legal Services Authority, Rajasthan High Court, Jaipur
11. Director, Rajasthan State Judicial Academy, Jodhpur
12. Private Secretary, Director General of Police, Rajasthan, Lal Kothi, Jaipur
13. Additional Director General of Police, Civil Rights, Lal Kothi, Jaipur
14. Additional Director General of Police, Jail, Rajasthan, Jaipur
15. Director, Prosecution, Rajasthan, Secretariat, Jaipur
16. All District and Session Judge.....
17. All District Collectors and Chairpersons, District Child Protection Unit.....
18. All Deputy Commissioner of Police/Superintendents of Police.....
19. All Chief Judicial Magistrates.....
20. All Secretary, District Legal Services Authority.....
21. All Concerned Judicial Officers.....
22. All Chairperson, Child Welfare Committees.....
23. All Members, Juvenile Justice Boards.....
24. Superintendent, Government Central Press, Jaipur
25. Accounts Officer/Deputy Director, ICPS/ Deputy Director, SARA, Department for Child Rights, Rajasthan, Jaipur
26. All Deputy Director/Assistant Director, Social Justice and Empowerment Department and In-charge, District Child Protection Units.....
27. All Superintendents of Govt. Observation Home (Boys/Girls).....
28. All Coordinators, Childline (1098).....
29. Guard File.

10/11/2017
Director Cum Special Secretary
Department for Child Rights

RAJASTHAN HIGH COURT, JODHPUR

No.RJS-Estt.B2(v)/TP/24/2016/11297

Date : 13.11.2017

Copy forwarded to the following for information and necessary action:-

- 1.The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
- 2.P.S. to All Hon'ble Judges at Jodhpur.
- 3.The Principal Secretary to the Government, Law Deptt.-Cum-Legal Remembrance, Raj, Jaipur.
- 4.The Secretary to the Government of Rajasthan, Department of GAD(Gr.2), Jaipur.
- 5.The Secretary, Lokayukta, Sachivalaya, Jaipur.
- 6.The Accountant General, Rajasthan, Jaipur.
- 7.The Registrar General/Registrar(Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.)/OSD(F&I)/Rajasthan High Court, Jodhpur and Registrar hq. At Delhi.
- 8.The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, RHC, Jodhpur/ Bench, Jaipur.
- 9.The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
- 10.All Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
- 11.**Concerned District & Sessions Judges** with the request to serve/circulate the copy of this order to the concerned Courts/Officers/JJBs/Treasury Officers as per direction issued vide this office letter No 17022 dated 08.10.2015.
- 12.The Director, Rajasthan State Judicial Academy, Jodhpur.
- 13.A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench, Jaipur.

13/11/17
REGISTRAR GENERAL